

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) No, Sir.

(b) From the academic year 1968-69.

(c) Before admissions are made, certain minimum essential physical facilities such as instructional buildings, equipment, and hostels for students have to be provided and proper staff recruited. This is expected to take about two years.

Telephones for Mysore

1547. Shri H. C. Linga Reddy: Will the Minister of Communications be pleased to state:

(a) the telephone requirements of Mysore State every year;

(b) the number of public and private phones given to Mysore State during the Third Plan period along with the number of applications received during the same period;

(c) the reasons for less sanctions than applied for; and

(d) the requirements of the State during the Fourth Plan period and how the same are proposed to be met?

The Minister of State in the Departments of Parliamentary Affairs and Communication (Shri Jaganatha Rao): (a) Average annual number of applications received is 4600.

(b) Number of phones provided during the third plan period—16,200 approximately.

Number of applications received during the same period—23,000 approximately.

(c) The expansion of exchanges and opening of new exchange in Mysore as in other States of India is being undertaken to the extent of available resources.

(d) Provision of about 33,600 additional telephones is being planned in Mysore State during the Fourth Plan period. The implementation will depend upon the availability of resources.

Infiltrators in Assam

**1548. Shri D. C. Sharma:
Shri P. R. Patel:**

Will the Minister of Home Affairs be pleased to state:

(a) whether a number of Pakistani deportees from Assam have re-infiltrated the State:

(b) if so, their upto-date number; and

(c) the steps taken to send them back and to check the re-infiltration in the State by the deportees?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Reports of re-entry into Assam of some Pak nationals deported earlier from there have been received.

(b) During the period from 16th September 1966, 321 deported were detected on the Indo-Pak border in Assam, 24 deportees were detected in Nowgon district; Most of them were intercepted and prevented from entering Indian territory while some were arrested.

(c) Necessary measures have been taken like intensifying patrolling on the border, strengthening of the border posts etc.

Pak. Infiltration on West Bengal Border

1549. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a group of Pakistani nationals and some persons who had years ago migrated to East Pakistan and who tried to

enter West Bengal through Bhurungamari in Cooch-Bihar towards the end of October, 1966 and have been detained by the Indian Police;

(b) whether the Indian border forces along the 500 mile Indo-Pak. boundary between Cooch-Bihar and Rangpur districts have been alerted against the possible Pakistani infiltration;

(c) whether the matter has been taken up with the Government of East Pakistan;

(d) if so, the reaction of the Pakistan Government thereto; and

(e) the action taken against the persons detained and the steps taken to tighten the security measures?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No; no such attempt by Pak nationals and other persons who had migrated to Pakistan earlier from India to enter West Bengal from Bhurungamari district Rangpur in East Pakistan opposite District Cooch-Bihar in October, 1966 was made.

(b) The Border Security Force personnel are constantly vigilant against any illegal entry into India from across the border.

(c) to (e): Does not arise.

Strike in Naya Nangal Fertilizer Factory

1550. Shri A. N. Vidyalankar: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that the workers of the Naya Nangal Fertilizer Factory are on strike for the last eleven days;

(b) the production figures a day before the strike and on each day subsequent to the strike;

(c) the major demands of the workers; and

(d) whether it is a fact that in the course of the conciliation proceedings, workers had suggested arbitration which the Management refused to accept?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) The workers were on strike from 17th October upto 8.00 a.m. on 7th November, 1966.

(b) and (c). Two statements are laid on the Table of the House. [Placed in Library. See No. LT-7331/66].

(d) The Management had suggested adjudication instead of arbitration.

Allotment of Shops in Deshbandu Gupta Market

1551. Shri Kajrolkar: Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether it is a fact that some shops were allotted in Deshbandhu Gupta Market in 1959 and the payment was to be made within two years in equal instalments;

(b) whether it is also a fact that after making the full payment in 1960 and 1961 some shopkeepers repeatedly requested the office of the regional settlement commissioner, Jamnagar House, New Delhi for the full payment certificates or the arrears to be paid if any;

(c) whether no reply was given to them till 1965 when they were asked to pay the interest on the balance for the entire period since 1960 for no fault of theirs; and

(d) if so, the action Government propose to take in the matter?

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri D. R. Chavan): (a) Yes.

(b) to (d). No representation was received from the allottees. Since they did not make payment in accordance with the agreements executed by them notices were issued to the